

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF OCTOBER-2024

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTIO /N DECREE	OF NUMBER OF DAYS FOR EXECUTION OF	SECTION ACT	
1	SH. SANJEEV KUMAR AGGARWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 34 of Arbitration Act, 1996	OMP COMM-34/2021	30.03.2021	FOREMOST INTERNATIONAL PVT. LTD. VS. AJAY N CO.	MS. SHAGUN BHARTI AND ASHWANI KUMAR 7838526391 & 9555827317	01.10.2024	1281	No	Contested				Petition U/s 34 of Arbitration Act, 1996
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-948/2022	25.03.2022	ICICI BANK VS. RAJ KUMARI	MANISH YADAV AND ANIRUDH GULATI 98176393696 & 97177781325	03.10.2024	923	Yes	Contested				Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 34 of Arbitration Act, 1996	OMP COMM-35/2021	30.03.2021	FOREMOST INTERNATIONAL PVT. LTD. VS. AJAY N CO.	MS. SHAGUN BHARTI AND ASHWANI KUMAR 7838526391 & 9555827317	04.10.2024	1284	No	Contested				Petition U/s 34 of Arbitration Act, 1996
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 34 of Arbitration Act, 1996	OMP COMM-171/2023	06.11.2023	UNION OF INDIA VS. JYOTI CNC AUTOMATION LTD.	AJAY BIDHURI AND AJAY KUMAR 9818639825 & 9013369741	07.10.2024	336	No	Contested				Petition U/s 34 of Arbitration Act, 1996
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-4431/2021	30.10.2021	B.B.C CHITS VS. M/s SAHIBJI TRAVELS & TOURS PVT. LTD.	RAHUL KUMAR AND ARUN UPADHYAY 9868178193 & 9871316497	09.10.2024	1075	Yes	Contested				Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-870/2021	09.03.2021	ABHISHEK ENTERPRISES VS. N.D.M.C	ASEEM MEHROTRA AND VINAY RATHI 9891963256 & 9811412727	14.10.2024	1315	Yes	Contested				Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2272/2022	30.09.2022	PARMOD KUMAR GARG VS. ETA ENGINEERING PVT. LTD.	RAJESH TYAGI AND PRABHAKAR PANDEY 9810316441 & 9654814126	15.10.2024	746	Yes	Contested				Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-4393/2021	28.10.2021	RAVINDER PAL SINGH VS. ANIL GOSAI	DEEPAK DHYANI AND LOKESH NATH JHA 9650738194 & 9968362593	09.10.2024	1087	No	Contested				Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2289/2022	06.10.2022	BANK OF BARODA VS. ITALIAN LUGGAGE HOUSE	CHITRA MALHOTRA AND MANOJ GUPTA 9873896523 & 7436546132	21.10.2024	746	Yes	Contested				Suit for Recovery
301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1665/2022	07.07.2022	BINDAL SMELTING PVT. LTD. VS. M/S ELECTRONIK POWER BATTERIES	AMIT TEWARI AND LUVKUSH TIWARI 9718361419 & 9312372468	29.10.2024	845	YES	Contested				Suit for Recovery			
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	2847/2019	05-12-2019	RASHMI ARORA VS. SAMPARK INDUSTRIES LTD	BHUMIKA ARORA NA	01-10-2024	1762	NIL	Contested	NIL	NIL	Recovery	
			306	CS (COMM)	3219/2021	08-09-2021	PRADEEP BHAGAT VS. GARIMA GUPTA AND ORS	BHAGWAN SINGH RATHOR NA	03-10-2024	1121	NIL	Contested	NIL	NIL	Recovery	
			306	CS (COMM)	05/2024	02-01-2024	Manoj Kumar Vs Om Prakash Kaurwal	SUNNY KASHYAP 9899837347	04-10-2024	276	NIL	Contested	NIL	NIL	Recovery	
				CS (COMM)	2659/2022	12-12-2022	SANTOSHI GOLD LTD VS SAGAR AGGARWAL	AJAY KUMAR SAGAR CHOPRA 9811104015	07-10-2024	665	NIL	Contested	NIL	NIL	Recovery	

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				CS (COMM)	687/2023	25-04-2023	SANDEEP GOYAL Vs ONE TRADERS	GOURAV GUPTA	9711998149	08-10-2024	532	NIL	Contested	NIL	NIL	Recovery
				CS (COMM)	922/2022	22-03-2022	PRAMOD SINGHAL @ PRAMOD SINGHAL PROP. M/S VAIBHAV AGRI TRADE THROUGH ATTORNEY	SANJAY GARG	92121 93450	18-10-2024	941	NIL	Contested	NIL	NIL	Recovery
				OMP (COMM.)	115/2019	16-11-2019	UNION OF INDIA Vs M/S B.S.SANGWAN THROUGH ITS PARTNER B.S.SANGWAM	VINOD KR RAI	9811603482	21-10-2024	1801	NIL	Contested	NIL	NIL	34
				OMP (COMM.)	88/2022	02-07-2022	VICKY TOMER Vs M/S S HETAMPURIA AND SONS AND ANR	RSHAILENDRA BABBAR	9810076766	22-10-2024	843	NIL	Contested	NIL	NIL	34
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 2338/22	14.10.2022	RAJAT FORM BRIJPASI ART VS SH. PRASHANT BATRA	SH. PRASHANT BATRA	9810775051	03-10-2024	723		CONTESTED	-----	-----	Suit for Recovery
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/406/2020	10-02-2020	SURYA ROSHNI LTD VS GOPAL KUMAR GUPTA/JAIN PROP. OF M/S PINTOO TRADING CO	SH. VINEET JAIN	9958127227	03-10-2024	1697 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/418/2019	06-04-2019	VINIT KUMAR Vs PANKAJ KUMAR	SH. NAVEEN KUMAR CHAUDHARY	9810372713	04-10-2024	2008 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			306 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/1512/2023	22-11-2023	RAKESH KUMAR GOEL Vs DELHI URBAN SHELTER IMPROVEMENT BOARD AND ANR	SH.S.K. SINGH	9811161525	07-10-2024	320 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			307 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/578/2023	01-04-2023	ICICI BANK Ltd Vs M ROCK TECH PVT LTD	SH. SAGAR SHIVAM	8010164371	08-10-2024	556 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/1861/2020	21-12-2020	RAMESH BAHL H.U.F Vs INDU GUPTA, PROPRIETOR, M/S. SABURI HEALTH AND HOSPITALITY	SH. RISHI BALAMANCHANDA	9911681178	22-10-2024	1401 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/5057/2021	01-12-2021	MUKESH GOEL PROP M/S PUSHPA BUILDERS Vs NORTH DELHI MUNICIPAL CORPORATION	SH. A KSH. STRIVEDI	9871441764	04-10-2024	1038 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305	RECOVERY	CS (COMM)/1252/2023	20-09-2023	RITU SARAF Vs M PAWAN KUMAR SUSHIL KUMAR AGRO PVT LTD	SH. DHANANJAI JAIN	9560562050	08-10-2024	384 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305	RECOVERY	CS (COMM)/633/2022	18-02-2022	ATUL KALRA Vs MAHMAD SIKANDARBHAI RANGWALA	SH. ARSHI BHALLA	9711575152	09-10-2024	964 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305	RECOVERY	CS (COMM)/1240/2022	13-05-2022	TRADE CORP Vs G. M ENTERPRISE	SH. PARVEZ BASHITA	9643655565	16-10-2024	887 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305	PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/36/2023	13-03-2023	M/S GLOBE SILICONES Vs YES BANK LTD	SH. PUSHKAR RAJ KHATANA	9911411149	22-10-2024	589 DAYS	NO	CONTESTED	NIL	NIL	PETITION U/S 34 OF ARBITRATION ACT

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			305	PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/58/2020	31-10-2018	DELHI DEVELOPMENT AUTHORITY Vs AJAB SINGH AND CO	SH MIKHIL SHARDA	9717708089	23-10-2024	2187 DAYS	NO	CONTESTED	NIL	NIL	PETITION U/S 34 OF ARBITRATION ACT
			305	RECOVERY	CS (COMM)/1464/2022	03-06-2022	SURYA ROSHNI LTD Vs TARUN KUMAR	SH. SHRIHAR TRIPATHI	9548888520	29-10-2024	516 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410 EXTENSION BLOCK TH DELHI	RECOVERY	CS DJ/1716/2018	25-05-2018	MANOJ GUPTA Vs ANKIT POLYMERS	MOHD. ADIL		09-10-2024	2329 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			410 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/2219/2022	21-09-2022	HITAISHI PUBLISHERS PVT LTD Vs SATPAL SHARMA	SH. ARUN K CHAUHAN	9999994157	15-10-2024	755 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			410 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/2597/2022	01-12-2022	PANKAJ ARORA Vs MUNICIPAL CORPORATION OF DELHI	SH. S.K. SINGH	9811161525	14-10-2024	683 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			410 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/2642/2022	06-12-2022	M/S BASHESHAR LAL SH. AMIT KUMAR Vs SH. SANJAY KUMAR PROPRIETOR OF R S TRADERS	SH. JATIN SHAGGARWAL	9953283177	29-10-2024	693 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
7	SH. MUKESH KUMAR GUPTA DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	cs(comm)	CS(COMM) 2548/2021	29.07.2021	ICICI BANK LTD. VS SOUVIK RAY	DEEPAK KAUSHIK	9818030800	25.10.2024	1124	NA	CONTESTED	NA	NA	RECOVERY	
8	SH. GORAKH NATH PANDEY DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK TH	RECOVERY	CS-669/20	20.02.2020	M/S BUREAU OF PHARMACEUTICALS VS JAIN AUSHADHI	ANA	NA	01.10.2024	1685	NO	CONTESTED	NIL	NIL	TRADE MARK ACT
			308 EXTENSION BLOCK TH	ARBITRATION AND CONCILIATION ACT	OMP (COMM)/82/22	09.06.2022	UNION OF INDIA VS ALCON BUILDERS AND ENGINEERS PVT LTD	ANA	NA	04.10.2024	848	NO	CONTESTED	NIL	NIL	ARBITRATION AND CONCILIATION ACT
			308 EXTENSION BLOCK TH	RECOVERY	CS-1254/23	20.09.2023	SURAJ PRAKASH VS MCD	ANA	NA	07.10.2024	383	NO	CONTESTED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK TH	RECOVERY	CS-1431/23	30.10.2023	KRISHAN KUMAR GUPTA VS MCD	ANA	NA	08.10.2024	344	NO	CONTESTED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK TH	RECOVERY	CS-15/24	03.10.2024	MANISH SUKHIJA VS MCD	ANA	NA	14.10.2024	285	NO	CONTESTED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK TH	RECOVERY	CS-293/24	26.02.2024	M/S ANU AUTOMOBILES VS SKYLARK CABLES AND CORDS PVT LTD	ANA	NA	18.10.2024	235	NO	CONTESTED	NIL	NIL	RECOVERY
				ARBITRATION AND CONCILIATION ACT	OMP (COMM)/35/23	06.03.2023	MCD VS GOLD DYNASTY CONSTRUCTION	ANA	NA	19.10.2024	593	NO	CONTESTED	NIL	NIL	ARBITRATION AND CONCILIATION ACT
				RECOVERY	CS-433/23	13.03.2023	SAREE EMPORIUM PVT LTD VS GAURAV MALHOTRA	ANA	NA	26.10.2024	593	NO	CONTESTED	NIL	NIL	RECOVERY

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9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	CS	(COMM)/210/2021	18/01/2021	M/S MLJ INDUSTRIES LTD Vs MS PARUL SOLE PROPRIETOR OF M/S PAPERMAKE	RAMA SHARMA(P),	9911855122	16/10/2024	1367		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	(COMM)/492/2021	02/11/21	M/S SUPER HOZERAHUL INDUSTRIES PVT LTD Vs SERVESH GOEL	TANDON(P),	9899619440	10/03/24	1330		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	(COMM)/651/2020	19/02/2020	ICICI Bank Vs JITENDRA SINGH	PUNIT KUMAR BHALLA(P),	9810080772	15/10/2024	1700		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	(COMM)/333/2023	23/02/2023	M/S JAINSONS LIGHTS PVT LTD Vs M/S HINDUSTAN MILLENNIUM POOLS PVT LTD	SHAILENDER SNEGH(P),	9999029218	26/10/2024	611		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	(COMM)/408/2024	27/03/2024	Rakesh Kumar Goyal Vs Municipal Corporation Of Delhi	satyendra kumar singh(P),	9811161525	10/07/24	194		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	(COMM)/844/2023	24/05/2023	CANARA BANK TIWARI Vs DIGITAL THROUGH ITS PROPSAMPURANAND TIWARI	VIPIN(P),	9873101002	10/03/24	498		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	(COMM)/1869/2021	18/06/2021	KHUSHI AGRO FOODS PRODUCTS WHITEFIELDS OVERSEAS LIMITED Vs SULAMAN KHAN(P),	MOHD	9818416099	10/01/24	1201		CONTESTED			
309 THIRD FLOOR EXTENTION BLOCK	CS	(COMM)/2371/2022	19/10/2022	GAURAV TRADING COMPANY THROUGH ITS PROP Gaurav Garg Vs SUNNY CHUGH	ANIL KUMAR(P),	9868678933	10/09/24	721		CONTESTED						
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	(COMM)/1175/2023	22/08/23	CANARA BANK Vs MS KRISHANA PANDEY	Vipin	NA	08/10/24	#MACRO?	Yes	Decree (Ex-Parte)	08/10/24	0	
			307	Civil	(COMM)/1208/2021	01/04/21	RAM JI DASS AND ANR Vs TAJINDER SINGH AND ORS	MANUJ DAGGARWAL	NA	07/10/24	#MACRO?	Yes	Decree (Ex-Parte)	07/10/24	0	
			307	Civil	(COMM)/1223/2023	05/09/23	M/S R.K. GOEL ABHEY KUMAR JAIN Vs MUNICIPAL CORPORATION OF DELHI	AK Trivedi	9871441764	01/10/24	#MACRO?	Yes	Contested	01/10/24	0	
			307	Civil	(COMM)/131/2024	20/01/24	Ram Lal Jangir Vs Jas Singh	SANDEEP KHATRI	9582286878	08/10/24	#MACRO?	Yes	Plaint Return	08/10/24	0	
			307	Civil	(COMM)/1641/2023	23/12/23	Amit Khanna Vs Pawan Girdhar	Vikas Bhatia	9811379676	03/10/24	#MACRO?	Yes	Decree (Ex-Parte)	03/10/24	0	
			307	Civil	(COMM)/451/2024	10/04/24	M/s Orange House Private Limited Vs M/s Pathfinder Global School	NAVEEN KUMAR TRIPATHI	9810419936	16/10/24	#MACRO?	Yes	Decree (Ex-Parte)	16/10/24	0	
			307	Civil	(COMM)/459/2024	12/04/24	Sh S.K. TANDON Vs M/s MEKASTER TOOLS LIMITED	Sanjeev Sharma	9811117362	07/10/24	#MACRO?	No	Settled/ Compromised	07/10/24	0	

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			307	Civil	CS (COMM)/878/2024	13/08/24	Nike Innovate C.V. Vs Ashok Kumar (Unknown)	Aastha Sharma	9718209970	01/10/24	#MACRO?	No	Withdraw	01/10/24	0	
			307	Civil	CS (COMM)/965/2023	01/07/23	CHIRAG GUPTA PROPRIETOR OF KENT INDUSTRIES THROUGH ITS AUTHORIZED	Rita Sanghvi	0	19/10/24	#MACRO?	No	Decree (Ex-Parte)	19/10/24	0	
			307	Civil	Execution (Comm.)/223/2023	20/04/23	M/S HDB FINANCIAL SERVICE LIMITED Vs MOHD FARMAN AND ANR	AMULYA UPADHYAY	NA	07/10/24	#MACRO?	No	Settled/Compromised	07/10/24	0	
			307	Civil	OMP (COMM.)/1052/2024	12/09/24	IDFC FIRST BANK LTD Vs SAJJAD HUSSAIN	JOGINDER SUKHIJA	9810315334	16/10/24	#MACRO?	Yes	Withdraw	16/10/24	0	
			307	Civil	OMP (COMM.)/303/2024	15/04/24	Tata Motors Finance Ltd Vs JSR Roadlines 0717	MAYANK MAHAJAN	9873347330	28/10/24	#MACRO?	No	Withdraw	28/10/24	0	
			307	Civil	OMP (COMM.)/304/2024	15/04/24	Tata Motors Finance Ltd Vs JSR Roadlines 7318	MAYANK MAHAJAN	9873347330	28/10/24	#MACRO?	Yes	Withdraw	28/10/24	0	
			307	Civil	OMP (COMM.)/544/2024	07/06/24	DCB BANK LTD Vs SAJID	Anish Bhola	9811452022	29/10/24	#MACRO?	Yes	Withdraw	29/10/24	0	
			307	Civil	OMP (COMM.)/608/2024	09/07/24	M/s Axis Bank Limited Vs Dhruv Sachdev	Anirudh Bhardwaj	9034281318	28/10/24	#MACRO?	Yes	Dismissed in Default	28/10/24	0	
			307	Civil	OMP (COMM.)/609/2024	09/07/24	M/s A Xis Bank Limited Vs Dheerendra Kumar	Anirudh Bhardwaj	9034281318	28/10/24	#MACRO?	No	Dismissed in Default	28/10/24	0	
			307	Civil	OMP (COMM.)/622/2024	10/07/24	IDFC FIRST BANK LTD Vs HAUSHILA CHUNNUMA	MAYANK MAHAJAN	9873347330	04/10/24	#MACRO?	No	Withdraw	04/10/24	0	
			307	Civil	OMP (COMM.)/625/2024	12/07/24	IDFC FIRST BANK LTD Vs Shivam Kumar 1057	MAYANK MAHAJAN	9873347330	04/10/24	#MACRO?	No	Withdraw	04/10/24	0	
			307	Civil	OMP (COMM.)/660/2024	20/07/24	HDFC BANK LTD Vs GYAN PRAKASH	Anish Bhola	9811452022	22/10/24	#MACRO?	Yes	Withdraw	22/10/24	0	
			307	Civil	OMP (COMM.)/670/2024	22/07/24	IDFC FIRST BANK LTD. Vs SANJAY DUBEY	MAYANK MAHAJAN	9873347330	04/10/24	#MACRO?	Yes	Withdraw	04/10/24	0	
			307	Civil	OMP (COMM.)/694/2024	23/07/24	AXIS BANK LTD Vs KAVAN THAKUR	Sunita Singh	9871040589	01/10/24	#MACRO?	Yes	Dismissed in Default	01/10/24	0	
			307	Civil	OMP (COMM.)/696/2024	23/07/24	AXIS BANK LTD. Vs ANKIT JAIN	Sunita Singh	9871040589	01/10/24	#MACRO?	No	Dismissed in Default	01/10/24	0	

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			307	Civil	OMP (COMM.)/787/2024	31/07/24	IDFC FIRST BANK LTD Vs DESHPAL SINGH 9159	MAYANK MAHAJAN	9873347330	28/10/24	#MACRO?	No	Withdraw	28/10/24	0	

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11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	ARBTN	ARBTN/22/2021	26.02.2021	SUMIT GERA Vs HDFC BANK LIMITED			09/10/24	1321	-	Contested	-	-	Arbitration and Conciliation Act 1940-151
			COURT ROOM 310	CS (COMM)	CS (COMM)/70/2022	04.01.2022	SANDEEP OPTICAL CO PVT THROUGH ITS DIRECTOR AND AUTHORIZED REPRESENTATIVE MR.			16/10/24	1016	-	Contested	-	-	Civil Procedure Code-- COMMERCIAL COURT
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM)	1580/2023	13-12-2023	Pramila Jain Vs Chandrapal Sexena	RAM PRAKASH SONI	9958430361	04-10-2024	296 DAYS	-				
			401	RP (Civil)	10/2024	06-07-2024	M/S B.C. KUMAR AND CO Vs M/S LAXMI SALES CORPORATION	RAJESH GEHLAWAT	9820654521	08-10-2024	94 DAYS	-				
			401	CS (COMM)	1322/2023	10-10-2023	BHAGWAN DASS ANDY COMPANY HINDUSTAN CONSTRUCTION COMPANY LIMITED	VASWANT SINGH	9310096440	09-10-2024	365 DAYS	-				
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL	CS (COMM)/353/2024	12-03-2024	UMESH JAIN Vs MUNICIPAL CORPORATION OF DELHI	V SATYENDRA KR. SINGH	981161525	28-10-2024	229 DAYS	YES	DECREED	NIL	NIL	
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		cs(comm)	CS (COMM)/714/2022	03-09-2022	LAKSHMI FLOAT GLASS LTD Vs MR RAJEEV PATHAK PROP M/S DESIGN N GLASS INC	VIBHOR GARG(P),	9811352998	vibhor@bavlegal.in	772	Yes	CONTESTED	Nil	Nil	
				cs(comm)	CS (COMM)/232/2020	22-09-2020	JS CHAWLA AND SONS (HUF) AND OTHERS Vs AIRPLAZA RETAIL HOLDINGS PRIVATE LIMITED	LOKESH BHOLA(P),	9999410660	lokesh@legalicons.in	1491	Yes	DEGREE	Nil	Nil	
				cs(comm)	CS (COMM)/935/2022	29-11-2022	M/S INTERNATIONAL FOOD INGREDIENTS PVT LTD Vs SR FOODS AND ORS	ZIONNIKA GUPTA(P),	9711894248	advnikitagupta@gmail.com	697	Yes	DEGREE	Nil	Nil	
				cs(comm)	CS (COMM)/378/2022	24-05-2022	CANARA BANK Vs M/S ZEST ORTHO THROUGH ITS PROP MUKESH KUMAR	SCHITRA MALHOTRA(P),	9212888057	chitramalhotra@gmail.com	889	Yes	CONTESTED	Nil	Nil	
				cs(comm)	CS (COMM)/952/2022	02-12-2022	CANARA BANK Vs M/S WASIM BEG JEANS	SCHITRA MALHOTRA(P),	9212888057	chitramalhotra@gmail.com	697	Yes	DEGREE	Nil	Nil	
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS COMM	CS (COMM)/397/2019	15-07-2019	M/S DARSHAN FOODS P LTD Vs M/S PRIMO FOODS P. LTD.	PASHOK GOEL	9873815146	DISMISSED ON MERITS	1911 DAYS	No	Contested	NIL	NIL	
				CS COMM	CS (COMM)/259/2020	13-10-2020	ALBEN CHEMICALS PVT LTD, Vs SHILPA MEDICATE LTD.	ATUL SAHI	9873355153	DECREE	1466 DAYS	No	Contested	NIL	NIL	
				CS COMM	OMP (COMM.)/12/2023	17-03-2023	M S NORTH WEST SALES AND MARKETING LTD Vs SUNITA ARORA	BISWAJIT KUMAR	9910193288	DISMISSED	584 DAYS	No	Contested	NIL	NIL	
				CS COMM	CS (COMM)/579/2023	03-08-2023	M/S EVERSHINE PLYWOOD Vs SH. RAJEEV AGGARWAL PROPRIETOR OF M/S SHUBH INTERNATIONAL	JATIN AGGARWAL	9953283177	CONTESTED	432 DAYS	No	Contested	NIL	NIL	

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16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST		Commercial	CS (COMM)/57/2023	16/01/2023	SMT. RAJ BALA TANWAR Vs DHRUV KUMAR SINHA	Sita Ram Thakur 9810651595	04/10/2024	627	NA	DECREE	NA	NA	
				Commercial	CS (COMM)/58/2023	16/01/2023	MS VIDYA SAGAR FOODS PVT LTD Vs DINESH KUMAR KHANDELWAL	Vivek Verma 9873398752	07/10/2024	630	NA	DISMISSED	NA	NA	
				Commercial	CS (COMM)/83/2023	19/01/2023	SANJEEV KUMAR GOEL Vs MOTHERS PRIDE DWARKA	Varun Chawla 9971195999	09/10/2024	629	NA	DECREE	NA	NA	
				Commercial	CS (COMM)/410/2023	23/05/2023	SH. SUBASH ARORA PROP. M/S REAL LINE HOME APPLIANCES Vs M/S AQUA ENGINEERING	Vishal Chhabra 9873398752	04/10/2024	500	NA	DECREE	NA	NA	
				Commercial	CS (COMM)/507/2023	07/07/2023	INDIAN BANK Vs S. F. INTERNATIONAL	Satyam Khare 9868341052	07/10/2024	458	NA	DECREE	NA	NA	
				Execution	Execution (Comm.)/26/2024	25/01/2024	Raj Bala Tanwar Vs Dhruv Kumar Sinha	Sita Ram Thakur 9810651595	08/10/2024	257	NA	SATISFIED	NA	NA	
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CIV DJ	Civ DJ/294/2023	24/04/23	DEUTSCHE BANK AG THROUGH AUTHORIZED REPRESENTATIVE VS M/S UNICORN WORLD LOGIWARE PVT. LTD.	GAURAV KHANNA 8130909187	01/10/24	526	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/154/2022	23/02/22	MUNICIPAL CORPORATION OF DELHI VS M/S ANANT SCIENTIFIC TRADERS	ASHUTOSH GUPTA 9891826827	09/10/24	959	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/549/2022	12/07/22	SPICEJET LTD VS MAGICON IMPEX PVT. LTD.	SAMIT PUNJ 9810524966	15/10/24	826	NA	DECREED	Nil	Nil	
				OMP (COMM)	OMP (COMM.)/10/2023	28/02/23	SMAT FORM VS CHIEF ELECTROAL OFFICER	SATYA PRAKASH TIWARI 9811217093	15/10/24	595	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/608/2022	26/07/22	AQUALITE INDUSTRIES PVT LTD VS RAYMOND SHOE CO.	UK SINGHAL 9599043045	16/10/24	813	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/546/2019	21/08/19	ANUJ CHAWLA AND ANR VS M/S A AND VRASTOGI FASHION HOUSE PVT LTD	DALIP VASTOGI 9810152644	21/10/24	1888	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/695/2021	23/12/21	M/S DENTSPLY INDIA PVT LTD VS LEXICAL DENTAL CARE AND ANR	WISHWENDRA VERMA 9871704611	23/10/24	1035	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/572/2019	02/12/19	LUMINOUS POWER TECHNOLOGIES PVT LTD VS M/S APEX ENTERPRISES & ANR	BRIJENDER SINGH HULL 9810616615	26/10/24	1790	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/423/2023	31/05/23	ICICI BANK VS SAHNI TYRES AND ACCESSORIES WORLD	DEEPAK KAUSHIK 9818030800	28/10/24	516	NA	DISMISSED	Nil	Nil	

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18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS(COMM)	762/2022	26-09-2022	SH RAJ BABOO NISCHAL THROUGH SPA HOLDER MRS PADAM NISCHAL SEHGAL Vs MR SUKHWINDER SINGH @	Siddhartha Yadav	9811087543	21-10-2024			CONTESTED				
				CS(COMM)	761/2022	26-09-2022	SH RAJ BABOO NISCHAL THROUGH SPA HOLDER MRS PADAM NISCHAL SEHGAL Vs MR SUKHWINDER SINGH @	Siddhartha Yadav	9811087543	21-10-2024				CONTESTED			
				CS(COMM)	747/2023	09-10-2023	RAM GOPAL JINDAL PROPRIETOR OF AMAR PAPER COMPANY Vs SANJAM SINGH W OF LATE SH HARPREET	S.M. GUPTA	9810235448	28-10-2024				CONTESTED			
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/55/2018	CS (COMM)/55/2018	28-11-2018	M/S R.C.K. LEASING AND FINANCING PVT. LTD. Vs RAM SURESH SINGH			01-10-2024			CONTESTED				
				CS (COMM)/405/2020	CS (COMM)/405/2020	17-12-2020	SWARANJIT SINGH SAYAL Vs M/S NEXA HARDWARE			04-10-2024				CONTESTED			
				CS (COMM)/672/2021	CS (COMM)/672/2021	20-12-2021	SITA RAM AND COMPANY PRIVATE LTD Vs M/S KRISHNA TIMBER STORE AND ORS			23-10-2024				CONTESTED			
				CS (COMM)/140/2022	CS (COMM)/140/2022	19-02-2022	INDERPREET SINGH SAWHNEY PROP. TALWAR TRADING CO. Vs SH SARANJEET SINGH SABHARWAL PROP.			16-10-2024				CONTESTED			
				CS (COMM)/514/2022	CS (COMM)/514/2022	01-07-2022	HEMANT KUMAR Vs CHANDER SHEKHAR			21-10-2024				CONTESTED			
				CS (COMM)/863/2022	CS (COMM)/863/2022	03-11-2022	KAPIL DHAWAN Vs VINAY SINGH			14-10-2024				CONTESTED			
				Counter Claim/6/2023	Counter Claim/6/2023	21-01-2023	CHANDER SHEKHAR Vs HEMANT KUMAR			21-10-2024				CONTESTED			
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI		CS(COMM)	83/2022	06.01.2022	RCS LOGISTICS PVT. LTD. VS. M/S JAPJI IMPEX OPC PVT. LTD.	AJAY KUMAR TIWARI	8860272688	14.10.2024	1012	YES	DECREED	NIL	NIL	RECOVERY	
				OMP(COMM)	138/2022	30.08.2022	M/S SHANKAR METALS WORKS VS. UNION OF INDIA	RAHUL SHUKLA	9871735724	22.10.2024	784		NO	DISPOSED	NIL	NIL	U/S 34
				OMP(COMM)	128/2021	16.12.2021	M/S ATC FOODS PVT. LTD. VS. UNION OF INDIA	GAURAV FAGGARWAL	9999846566	26.10.2024	1051		NO	DISPOSED	NIL	NIL	U/S 34
				OMP(COMM)	121/2021	10.12.2021	M/S ATC FOODS PVT. LTD. VS. UNION OF INDIA	GAURAV FAGGARWAL	9999846566	26.10.2024	1051		NO	DISPOSED	NIL	NIL	U/S 34
				OMP(COMM)	127/2021	16.12.2021	M/S ATC FOODS PVT. LTD. VS. UNION OF INDIA	GAURAV FAGGARWAL	9999846566	26.10.2024	1045		NO	DISPOSED	NIL	NIL	U/S 34

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				OMP (COMM)	126 / 2021	16.12.2021	M/S ATC FOODS PVT. LTD. VS. UNION OF INDIA	GAURAV AGGARWAL	9999846566	26.10.2024	1045	NO	DISPOSED	NIL	NIL	U/S 34
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)		25	CS (COMM.)	97 / 2024	01.02.2024	MS FAITH MERCANTILE PVT. LTD. VS. MS. R. K. HOTLIERS AND DEVELOPERS PVT. LTD.	SH. PRAVEEN KUMAR	NOT PROVIDED	03.10.2024	246	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				OMP (COMM.)	88 / 2023	10.07.2023	DR. BABA SAHEB AMBEDKAR HOSPITAL VS. INNOVISION LIMITED	MS. PROMILA KAPOOR	9810564211	07.10.2024	456	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT
				OMP (COMM.)	155 / 2024	25.07.2024	ATUL MAGAN VS. TATA CAPITAL HOUSING FINANCE	MS. KRITIKA RAJPAL	8882440743	16.10.2024	84	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT
				CS (COMM.)	105 / 2023	14.02.2023	GOLD CORP GLOBAL LOGISTICS P. LTD. VS. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	SH. DEEPAK BHAT	8181811881	22.10.2024	617	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	167 / 2023	16.03.2023	DINESH DAYAL VS COTTAGE INDUSTRIES EXPOSITIONS LTD.	SH. SUNIL MITTAL	9810602729	23.10.2024	588	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				OMP (COMM.)	146 / 2023	31.10.2023	M/S R B ENTERPRISES VS. UNION OF INDIA	SH. GAURAV AGGARWAL	9999846566	24.10.2024	360	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT
				OMP (COMM.)	18 / 2024	24.01.2024	DHARMENDER KUMAR BHATI VS. DAYANAND PAL	SH. VISHAL CHAUDHARY	9810034205	28.10.2024	279	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	Objection Petition U/S 34 Of Arbitration & Conciliation Act	OMP (COMM.)/137/2024	06/06/2024	Allahabad Canning Limited Vs Union Of India	Kiran Sharma	9818893995	03/10/2024	119	NO	ALLOWED/SET ASIDE	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION
				Suit For Recovery	CS (COMM.)/679/2021	24/12/2021	Ashok Kumar Jain Vs Delhi Development Authority	Akshu Jain	9810300955	14/10/2024	1025	YES	DISMISSED	Nil	Nil	SUIT FOR RECOVERY U/S 17 OF CPC
				Appeal U/S 37 Of Arbitration & Conciliation Act	ARB. A. (COMM.)/10/2024	30/07/2024	Nidhi Bagheria Vs Ambience Developers And Infrastructure Private Limited	Devmani Bansal	Not Available	18/10/2024	80	NO	DISMISSED	Nil	Nil	APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT
				Suit For Recovery	CS (COMM.)/665/2021	23/12/2021	Rajesh Sharma Vs Tarunvir Singh Mayal	Nausbad Ahmad Khan	9810094957	19/10/2024	1031	YES	DISMISSED	Nil	Nil	SUIT FOR RECOVERY U/S 17 OF CPC
				Objection Petition U/S 34 Of Arbitration & Conciliation Act	OMP (COMM.)/75/2021	09/08/2021	Sky Gate Hospitality Private Limited Vs Langham Capital India Private Limited	Rahul Dubey	9717760551	21/10/2024	1169	NO	DISMISSED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION
				Suit For Recovery	CS (COMM.)/708/2022	18/08/2022	Ravinder Singh Kohli Vs Tushti International Pvt. Ltd.	Nimish Chib	9810823566	23/10/2024	797	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY U/S 17 OF CPC
				Appeal U/S 37 Of Arbitration & Conciliation Act	ARB. A. (COMM.)/7/2024	19/07/2024	Ishwarya Chinnam Kathuria Vs Lakshmi Shanta	Lalit Kumar	9319708208	23/10/2024	96	NO	PETITION RETURNED	Nil	Nil	APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT

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23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/358/2021	23/10/2021	STATE BANK OF INDIA VS AMAN DUGGAL	Sh. Amit Kumar Singh 7838773507	01/10/2024	1074	Yes	Decreed	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/384/2021	27/11/2021	BAL PLUMBING SERVICES PVT. LTD. Vs DEO DUTTA SHARMA	Sh. Rakesh Kumar 891194404	04/10/2024	1042	Yes	Disposed	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/421/2021	17/12/2021	ACE FURNITURE SOLUTIONS PVT. LTD. Vs HILIFE FURNITURE PVT. LTD.	Sh. Harsh Agarwal 8726470000	09/10/2024	1027	Yes	Disposed	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/518/2023	06/09/2023	M/S MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT. LTD. Vs M/S KLD CREATION INFRASTRUCTURE PVT	Sh. Varun Kumar 9810402535	16/10/2024	406	Yes	Disposed	NA	NA	Suit for Recovery
			12, New Court Block-I	U/s 34 of the Arbitration & Conciliation Act	ARB/261/2018	23/10/2018	NEELMANI SHARMA Vs COMTECH ESPERIT PVT. LTD. AND ORS	Sh. Gaurav Kumar Singh 9811284899	19/10/2024	2188	NA	Disposed	NA	NA	Petition U/s 34 of the Arbitration & Conciliation
			12, New Court Block-I	Civil Suit	CS (COMM)/44/2020	24/01/2020	SHREE RATHNAM RESTAURANTS PVT. LTD. Vs M/S SHARDA ENTERPRISES AND ANR.	Sh. Amar Kumar Dubey 8233119499	22/10/2024	1733	Yes	Disposed	NA	NA	Suit for Recovery
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	OMP(I)(COMM)2166/2021	25-10-21	INDIAN OIL CORPORATION VS SAMARTH FABLON PVT LTD	SH GHANSHYAM TIJHA 9650881816	18-10-24	1089	N/A	DISMISSED	N/A	N/A	U/S 34 A & C ACT
			6, New Court Block-I	Commercial	OMP(COMM) 66/2021	29-10-21	INDIAN OIL CORPORATION VS PRIME INDUSTRIES	PRACHI VASHISHT 9650881816	18-10-24	1085	N/A	DISMISSED	N/A	N/A	U/S 34 A & C ACT
			6, New Court Block-I	Commercial	OMP(COMM) 3/2024	24-1-24	Employees State Insurance Corporation Hospital V/S Gujarmal Modi Hospital And Research Centre For Medical Sciences	MANU PRABHAKAR 9015853090	21-10-24	271	N/A	DISMISSED	N/A	N/A	U/S 34 A & C ACT
			6, New Court Block-I	Commercial	CS(COMM) 240/2023	26-4-23	M/S CHRYSAIS CREATION THROUGH ITS PROPRIETOR MS. RASHMI BHARATIYA V/S MSD FABRICS A	VARUN RAGHVAN 9810120000	24-10-24	547	YES	DECREED	NOT FILED	N/A	U/O 37 CPC
			6, New Court Block-I	Commercial	CS(COMM) 222/2020	14-8-20	PUNJAB NATIONALS BANK VS RAJU	SARTHAK BHATIA 9811426199	26-10-24	1534	YES	DECREED	NOT FILED	N/A	U/O 37 CPC
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS COMM/343/ 2020	11-7-20	HIRUPATI FOOD INDUSTRIES PVT LTD VS ORIENTAL INSURANCE CO LTD	AMIT KUMAR(P) 9871897844	15/10/2024	1438	Yes	Contested	NA	NA	Civil Cases--RECOVERY
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH													
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS/COMM/36/2020	23-01-2020	M/S MIM TRADING & CONSTRUCTION VS MUMKEEN KHAN	MOHD. ASIF 9818576258	25-10-2024	1737	-	DECREED	-	365	SUIT FOR RECOVERY

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28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS DJ	852/2019	30-09-2019	SURENDER KUMAR ARORA Vs DELHI LABOUR BOARD	SHARAT SAREEN & WELFARE YOGESH SAINI	--	18-10-2024	1845	--	DECREED	--	--	
				OMP(I)	45/2024	22-08-2024	M/S M L TREHAN Vs INDIAN OIL CORPORATION LIMITED AND ORS	M.H. KHAN & SIRISH KUMAR	--	29-10-2024	68	--	PETITION DISMISSED	--	--	
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	Commercial Suit	CS (COMM)/744/2022		28/07/22	MR. PRAVEEN MITTAL Vs NBCC INDIA LIMITED	AVINASH KUMAR TRIVEDI	N/A	01/10/24	796	YES	Decreed	-		
				CS (COMM)/561/2022		02/06/24	M/S MODI INFOSOL PVT. LTD. Vs M/S ARCHITECT VISTASP AND ASSOCIATE AND ORS	PRADEEP BANSAL	N/A	16/10/24	136	YES	Disposed off	-		
				CS (COMM)/560/2022		02/06/24	SHRUTI RAM KOCHHAR Vs INDIA TOURISM DEVELOPMENT CORPORATION LTD.	SIDHARTH JOSHI	N/A	18/10/24	138	YES	Disposed off	-		
				CS (COMM)/629/2021		18/12/21	RISHI TREHAN Vs BLUE MOON LOGISTICS PRIVATE LIMITED	ABHISHEK KUMAR	N/A	26/10/24	1043	YES	Dismissed	-		
				OMP (COMM.)/34/2024		14/03/24	M/s Aslam Builders Union Of India	SUSHANT CHOUDHARY	N/A	26/10/24	226	YES	Dismissed	-		
				CS (COMM)/456/2021		23/10/21	LEVANA BUILDTECH AND PROPERTIES PVT. LTD. Vs REAL ADVERTISING PVT. LTD.	MANISH KUMAR SHARMA	N/A	28/10/24	1101	YES	Dismissed	-		
				CS/COMM/993/2022		08/06/22	ASSOCIATED ALCOHOL VS. AMIT INOTECH		N/A	23/10/24	868	YES	Decreed	-		
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	PETTITON U/S 34	OMP (COMM)/61/2019	04/06/19	NARESH KUMAR SHARMA Vs INNOVATION IMPEX PVT LTD	SH. VISHWENDRA VERMA	9871704611	09/10/24	1954	NO	Contested	--	--	
				PETTITON U/S 34	OMP (COMM)/28/2024	12/02/24	M/S/ KLK VENTURES PRIVATE LIMITED Vs STAR CEMENT LTD/	SH. SANGAM PANGHAL	9582333909	26/10/24	257	NO	Contested	--	--	
				COMERCIAL SUIT	CS (COMM)/79/2019	08/04/19	PUNEET SETH Vs IMPERIA STRUCTURES LTD/	SH. ANEESH SHARMA & ASSOCIATES	9811828628	21/10/24	2023	YES	Contested	--	--	

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				COMMERCIAL SUIT	CS (COMM)/258/2023	17/03/23	SUNIL SETH Vs VINOD KUMAR	SH. PRANAV KUMAR 9810274175	24/10/24	587	YES	Contested	--	--	
				COMMERCIAL SUIT	CS (COMM)/1035/2023	02/11/23	VOESTALPINE BOHLER WELDING INDIA TECHNOLOGY PRIVATE LIMITED Vs BHARTIYA RAIL BIJLEE COMPANY	SH. SUNIL KUMAR OJHA 9891481478	28/10/24	361	YES	Contested	--	--	
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS COMM/ 397/2021	15/09/21	MR. TUSHAR KAPPPR Vs CHISEL FITNESS LLP	SH. RAUSHAL KUMAR (P) 9717278585	09/10/24	1120	NO	DECREED	--	--	
				COMMERCIAL SUIT	CS COMM /402/2019	03/10/19	KONINKLIJKE PHILIPS N.V. Vs. SOHAIL KANUNGO	SH. SURENDER SIKAND 9818676683	26/10/24	1850	NO	DECREED	--	--	
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL CASE	CS (COMM)/39/2019	13-03-2019	GIRISH BHASIN Vs CHANDER KANTA	AVINASH KUMAR TYAGI ---	18-10-2024	2046	YES	Contested	--	--	
				COMMERCIAL CASE	OMP (COMM.)/23/2023	22-03-2023	ANIRUDH CHAUHAN Vs HDFC BANK LTD.	Rajbir Singh Bal ---	19-10-2024	577	YES	Contested	--	--	
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	OMP (COMM.)/70/2019	08-07-2019	M/S NTPC BHEL POWER PROJECTS LIMITED Vs M/S CENTURY CRANE ENGINEERING PVT LTD	RASHIM VACHHER 9811023217	14-10-2024	1925	YES	CONTESTED	---	---	
				COMMERCIAL CASE	OMP (COMM.)/82/2019	03-08-2019	M/S ENGINEERING PVT LTD Vs M/SPATHAK TELECOMMUNICATIONS CONSULTANTS INDIA	SUBODH KUMAR 9811023217	08-10-2024	1893	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/637/2023	10-07-2023	BIMLA RANI JUNEJA Vs NATHUS SWEETS PVT LTD	SANJAY AGGARWAL 9871588350	14-10-2024	463	YES	CONTESTED	---	---	
34	MS. NIRJA BHATIA, I.D. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS (Comm)	427/22	28.04.2022	Varun Maurya Vs Sumit Chauhan	Sh.TM Shiva Kumar 9650011368	07.10.2024	893	-	Decreed	-	-	
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39	CS COMM	783/23	22.08.2023	SH GOKULAM CHITRA FINANCE CO VS MS MODWAYS BOUTIQUE	VIPIN PILAI 9213528073	01.10.2024	407	NO	DECREED	NO	NO	
				CS COMM	302/23	28.03.2023	METROPOL INDIA PVT VS SIXTEEN DIRICTIONS HOME CARE PVT	SHIVA JEB SHUKLA 9311118861	03.10.2024	556	NO	DECREED	NO	NO	
				CS COMM	293/2020	19.10.2020	R K RADHU PROP OF MS RADHU INDUSTRIES LTD VS MS ATLAS CYCLE (HARYANA)LTD	DINESH KUMAR CHAWLA 9810283793	04.10.24	1447	NO	DECREED	NO	NO	
				CS COMM	965/2023	14.10.2023	NISHI GUPTA ARAVALI PRINTERS AND PUBLISHERS PVT	VSABHISHEK AGGARWAL 9811114489	04.10.24	367	NO	DECREED	NO	NO	
				CS COMM	1074/2022	01.11.2022	HDFC BANK VS MS ARAVLA FITNESS PVT	SARAN SURI & RAMAN TORMAR 9911418802	22.10.24	722	NO	DECREED	NO	NO	

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				CS COMM	1051/23	07.11.23	P N B VS MS RAWAT TOURIST TAXI SERVICE	VINEET MUDGAL	9871343259	07.11.23	353	NO	DECREED	NO	NO	
				OMP(COM)	1/2022	24.12.2021	MS TELI COMUNITION CONSULTANTS INDIA VS MS VEEKAY CONNECTORS	P K BANSAL	9810925670	26.10.24	1038	NO	DISMISSED	NO	NO	
				OMP(COM)	99/23	31.10.23	MS BUDHIRAJA ELECTRICALS VS UNION OF INDIA	VIVEK SINGH	9810182555	29.10.24	365	NO	DISMISSED	NO	NO	
				OMP(COM)	98/23	31.10.23	MS BUDHIRAJA ELECTRICALS VS UNION OF INDIA	VIVEK SINGH	9810182555	29.10.24	365	NO	DISMISSED	NO	NO	
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	98/2019	22-02-2019	SUNIL SINGHAL VS SEWA CONSTRUCTION INC	VIKRANT ARORA VS LALIT YADAV	-	07-10-2024	2050	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	31/2024	22-01-2024	HIMANSHU CONSTRUCTION VS SUMAN GROVER	GURPREET SINGH GULATI VS ABHISHEK KUMAR DWIVEDI	-	15-10-2024	263	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	106/2023	17-03-2023	QUBE REAL ESTATE ADVISORY LLP VS. M/CRYSTAL AUTOCARS PVT.LTD.	SOMYA YADAV VS. RM TATIA	-	19-10-2024	577	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	201/2021	29-10-2021	M/S ENTERPRISES VS. M/MODERN CONSTRUCTION CO.	HITECH ABHISHEK SGOVER VS. AMAN BHALLA	-	21-10-2024	1082	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	183/2023	17-05-2023	RAJESH JAIN VS. POOJA NIJWAN	ASC SHARMA VS. GAUTAM PAL	-	23-10-2024	521	YES	CONTESTED	NIL	NIL	
			209	SECTION 34	11/2022	12-09-2022	KIRAN SURAN VS SATISH KUMAR	SHAILENDER DAHIYA VS. VISHAL SHARMA	-	18-10-2024	766	NO	CONTESTED	NIL		
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST														
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)/	143/2023	22-12-2023	CENTRAL BANK OF INDIA Vs MUKESH KUMAR	H.S DHILLON	9810064398	01-10-2024	284	YES	contested	No Execution filed till date	N/A	

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				C.S. (COMM)	/130/2023	13-12-2023	Jasmine Hygiene Products Private Limited Vs Sachin Kumar	B.D SHARMA	9868364837	04-10-2024	296	YES	Contested	No Execution filed till date	N/A	
				C.S. (COMM)	/44/2023	27-04-2023	MUNIRUDDIN Vs RINKU PROPRIETOR OF M/S SHREE RAM IRON STORE	ABHISHEK KUMAR	9999537258	14-10-2024	536	YES	Contested	No Execution filed till date	N/A	
				C.S. (COMM)/	126/2023	25-11-2023	Nitin Rastogi Vs Abhishek Giri	KAMAL JINDAL	9818369860	18-10-2024	328	YES	Contested	N/A	N/A	
				C.S. (COMM)/	15/2024	23-01-2024	Central Bank Of India Vs Ashok Kumar	RAM RAGHAVENDRA	9718037056	19-10-2024	270	YES	Contested	No Execution filed till date	N/A	
				C.S. (COMM)	/59/2023	07-06-2023	HARSHAD GUPTA Vs GREEN ENVIRONMENTAL SOLUTIONS AND ORS	ANKUR KUMAR WAVESTRIPATHI	9313872085	29-10-2024	510	YES	Contested	No Execution filed till date	N/A	
				C.S. (COMM)	/62/2023	03-07-2023	VASUDHA ENVIROACTION THROUGH ITS AR Vs M/S GREEN WAVES ENVIRONMENTAL	ANKUR KUMAR WAVESTRIPATHI	9313872085	29-10-2024	484	YES	Contested	No Execution filed till date	N/A	
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	MISC. DJ/410/21	07.08.2021	M/S CALAMA SALES PVT LTD VS DINESH KOTHARI AND ORS	ANIL KUMAR SHAHU	8585988102	01.10.2021	786 days	YES	DISMISSED	EXECUTION NOT FILED	NO	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 233/19	24.10.2019	CYAN FINANCIAL SOLUTIONS PRIVATE LIMITED VS PRAVEENARYA KUMAR KHATRI	PRAKASH CHANDRA	9818119491	07.10.2024	1810 days	YES	DISMISSED	EXECUTION NOT FILED	NO	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 705/2022	17.12.2022	SARAOGI SUPER SALES PVT LTD VS M/S BUTTERFLY	PRAKASH CHANDRA ARYA	9818119491	09.10.2021	662 days	YES	DISMISSED	EXECUTION NOT FILED	NO	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	OMP(COMM) 8/23	06.03.2023	M/S SATGURU HOLIDAY INDIA PVT LTD M/S PALM COURT MAINTENANCE AGENCY	PREM KANDPAL	8585988102	19.10.2024	593 days	YES	ALLOWED	EXECUTION NOT FILED	NO	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 284/24	14.05.2024	MOHIT WADHAWAN VS GOPAL KRISHAN SHARMA	VIKRAM BAWEJA	9811107664	22.10.2024	161 days	YES	DECREED	EXECUTION NOT FILED	NO	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 1/24	02.01.2024	UMA SHANKAR SAHNEY VS CHANDAN PHARMACY LIMITED	DINESH KUMAR	9811215075	28.10.2024	300 days	YES	DECREED	EXECUTION NOT FILED	NO	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS COMM 58/2023	06.02.2023	PANKAL PAUL Vs MORPHEUS DEVELOPER PVT LTD	JYOTI VERMA	9999440419	14.10.2024	611	Yes	DISMISSED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS COMM 48/2024	16.01.2024	Bank Of India Vs Kavita Ghai	DEOKANT TRIPATHI	9711332383	19.10.2024	270	Yes	DISMISSED	Execution not filed	nil	
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building		CS (COMM)/570/2023	03-11-2023	UDAY SHANKAR Vs ROHILLA	AKSHAY GUPTA(P),		04-10-2024	339	Yes	DECREED	N/A		

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					CS (COMM)/702/2022	17-12-2022	M/S ANITA TRADERS THROUGH ABHISHEK AGARWAL Vs M/S KAAMDHENU COLOUR AND COATING LIMITED	RAHUL SHARMA(P),		09-10-2024	662	Yes	DECREED				
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA			CS (COMM)/173/2023	27-03-2023	UNION BANK OF INDIA VS REKHA RANI	SAMARENDRA KUMAR	9999114922	01-10-2024	554 days	-	DECREED	Execution not filed till date			
					MISC DJ/610/2024	23-08-2024	SHIV SHAKTI ENTERPRISES VS SH. RAJESH	BIPIN KUMAR	9899972768	21-10-2024	59 days	-	DISMISSED	Execution not filed till date			
					CS (COMM)/67/2024	23-01-2024	SARAOGI SUPER SALES PVT. LTD. VS KAMLESH KUMAR SINGH	SANJAY KUMAR PANWAR	8285672608	23-10-2024	274 days	-	DECREED	Execution not filed till date			
					CS (COMM)/610/2023	04-12-2023	NITYO GARTEX PVT. LTD. VS SH. KHATU SHYAM MART LLP	JITIN DUA	9810015303	28-10-2024	329 days	-	DECREED	Execution not filed till date			
					MISC DJ/325/2024	26-04-2024	STATE BANK OF INDIA VS ARGHA CHATTERJEE	J.P. GUPTA	9810099243	29-10-2024	186 days	-	DISMISSED	Execution not filed till date			
43	MS. PREETI AGARWAL GUPTA DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	CS(COMM)456/2019	18.12.2019	Sahil Jain Vs M/S Zeal Polyruvs Pvt. Ltd. And Ors. Vs M/S Zeal Polyruvs Pvt. Ltd. And Ors.	Naveen Kumar Tayal		04.10.2024			Contested				
					CS(COMM)46/2021	23.01.2021	Udai Veer Singh Vs New India Assurance Co Ltd And Ors	Richa Jindal		18.10.2024			Contested				
					OMP(COMM)123/2022	17.11.2022	Jose Vs Sbi Cards And Payment Service Limited	Lalit Kumar		29.10.2024			Contested				
44	SH.VINOD YADAV		316	Civil	CS(Comm.)/720/2021	17.12.21	Narender Singh Vs. The New India Assurance Co. Ltd.	Sunil Kumar Agarwal	N.A	03.10.24	1021 Days	Yes	Contested	N.A	N.A		
					CS(Comm.)/236/2020	28.11.20	Deepak Kumar Gupta Vs M/s Garuda Polyflex Foods Pvt. Ltd.	S.D Kaushik	N.A	04.10.24	1406 Days	Yes	Contested	N.A	N.A		
					CS(Comm.)/263/2021	30.03.21	Vivek Singhal Vs. M/s Servotexh Power System Ltd.	Sunil Goyal	N.A	04.10.24	1284 Days	Yes	Contested	N.A	N.A		
					CS(Comm.)/72/2019	30.03.19	Tata Power Delhi Distribution Ltd. Vs. Nitesh	Ashok Kumar	N.A	07.10.24	2018 Days	Yes	Contested	N.A	N.A		

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47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial Suit	CS COMM. 220/2023	01.05.2023	UNION BANK OF INDIA VS JUST JOLLY	KESHAV KUMAR, RAJEEV WASON	9999626126, 9315059998	04.10.2024	522	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 259/2024	29.05.2023	MEGHA NANDA VS SURAJ NATH	M.P. ARORA, SAGAR DAWAR	9891229922, 9811265839	16.10.2024	506	YES	DISMISSED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 95/2024	23.02.2024	SAAMAG EXIM PVT LTD VS RAKSHA SUPREME	NANDNI, ANKIT DIXIT	9811264777, 9289537118	19.10.2024	239	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 144/2019	11.09.2019	NAV JAGRITI NIKETAN VS NEW SETHI STORES	RAHUL MANGLA, VARUN BEDI	9899969669, 9810498889	22.10.2024	1868	NO	ALLOWED	NIL	NIL	RECOVERY SUIT, TRADE MARK
			603	ARBITRATION U/S 34	OMP COMM. 19/2024	14.08.2024	NATIONAL HIGHWAYS AUTHORITY OF INDIA VS M/S INTERCONTINENTAL CONSULTANTS AND	AJAY KUMAR, ADITYA SHANDILYA	9810464514, 9711277238	24.10.2024	71	NO	PETITION DISMISSED	NIL	NIL	ARBITRATION U/S 34

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTIO /N DECREE	OF NUMBER OF EXECUTION OF DAYS	ACT SECTION
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	613	Commercial Suit	CS (COMM)/ 110/2023	03-03-2023	M/S GLOBAL WATER SOLUTIONS Vs. M/S KANONENVIROTEC ENGINEERS	Sh. Praveen Chandra	9560971436	15-10-2024	592	DECREED	NA	NA	RECOVERY	
			613	Commercial Suit	CS (COMM)/ 233/2024	25-04-2024	State Bank Of India Vs. Uma Panwar	Sh. Harshit Gupta	7417442181	21-10-2024	179	DECREED	NA	NA	RECOVERY	
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	MISC	MISC JD ADJ 661/2023	04-12-2023	ANKUSH BANSAL VS. RELCOM TECHNOLOGY PVT LTD	MR. JATIN BHATTIA	9990259571	09.10.2024	310 DAYS	NIL	DISMISSED	NIL	NIL	
			614	ARBITRATION	OMP (COMM) 8/2023	16.01.2023	MUKESH KUMAR DEWAN VS. HOUSING FINANCE CORPORATION	MR. PRAKASH KUMAR	9810164350	09.10.2024	635 DAYS	NIL	REJECTED	NIL	NIL	
			614	ARBITRATION	OMP (COMM) 40/2023	23.05.2023	SHIV SHANKAR ROAD CARRIER VS HINDUJAMAHABIR LEYLAND FINANCE LTD & ANR	MR. N. JAMAHABIR	9811694997	15.10.2024	511 DAYS	NIL	SET ASIDE	NIL	NIL	
			614	ARBITRATION	OMP (COMM) 38/2023	23.05.2024	SHIV SHANKAR ROAD CARRIER VS HINDUJAMAHABIR LEYLAND FINANCE LTD & ANR	MR. N. JAMAHABIR	9811694997	15.10.2024	511 DAYS	NIL	SET ASIDE	NIL	NIL	
			614	ARBITRATION	OMP (COMM) 39/2023	23.05.2024	SHIV SHANKAR ROAD CARRIER VS HINDUJAMAHABIR LEYLAND FINANCE LTD & ANR	MR. N. JAMAHABIR	9811694997	15.10.2024	511 DAYS	NIL	SET ASIDE	NIL	NIL	
			614	COMMERCIAL SUIT	CS (COMM) 65/2021	19.02.2021	M/S HI-TECH GEOSYNTHETICS PVT LTD VS M/S SPDD INFRA PVT LTD & ANR	MR. DURGESH PAL	9810181153	29.10.2024	1348 DAYS	NIL	DISMISSED	NIL	NIL	
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	185/2022	18.04.2022	M/S R S COMPONENTS AND (CONTROLS) INDIA LTD VS M/S CUBICAL LABORATORIES PVT LTD.	RAHUL MALHOTRA	9899218215	08.10.2024	904 DAYS	YES	CONTESTED			
			509	CS(COMM)	15/2024	08.01.2024	RINCE THOMAS VS. BHUSHAN DILIPRAO SATPUTE	J. M. KALIA	9810325510	14.10.2024	280 DAYS	YES	CONTESTED			
			509	CS(COMM)	439/2023	20.09.2023	JAGRAM PRASAD VS. JAVED KHAN	MOHAR SINGH	9213392006	15.10.2024	391 DAYS	YES	CONTESTED			
			509	CS(COMM)	60/2021	15.02.2021	PUNJAB NATIONAL BANK VS RAM CHAND SHARMA THROUGH LRS	K. K. MUDGIL		18.10.2024	1341 DAYS	YES	CONTESTED			
			509	OMP(COMM)	09/2024	01.04.2024	National Higways Authority Of India Vs. Ayesa Ingenieria	ASHISH RANA	9971882200	26.10.2024	208 DAYS	NO	CONTESTED			